

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

Company Appeal 5/2024
u/s. 252 of Companies Act, 2013

IN THE MATTER OF:

M/s. Pmart Technologies Pvt Ltd

...Petitioner

AND

ROC, Hyderabad

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned PCS Mr Mabu Basha D, for petitioner present.

Assistant ROC from the office of ROC, Hyderabad for respondent present physically.

It is represented that final report by ROC filed. Heard. **For orders on 25.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)